

(3)

27.2.2004
MA 2585/2003 in OA 445/2002

Present: Shri Yogesh Sharma, counsel for applicant
Smt. Renu George, counsel for respondents

MA 2585/2003

Learned counsel for applicant seeks to withdraw the present miscellaneous application with liberty to seek appropriate remedy in accordance with law.

Allowed as prayed. Subject to aforesaid, dismissed as withdrawn.

Naik
(L. K. Naik)

Member (A)

Ag
(V. S. Aggarwal)

Chairman

/s/nil/